

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	For hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 R.L. Barch
for Hella & Hella
9448844524

for Respor



JOHN PAUL
for ALNT Legal
8496997937


Petitioner



Counsel for petitioner is present. Counsel for respondent is also present.

At their request, list it on 30.01.2018.


MEMBER (T)


MEMBER (J)